1	2	3	4	5
21	Orissa	475904	323802	66914
22	Pondicherry	545	227	0
23	Punjab	171713	263721	19025
24	Rajasthan	809476	889762	105969
25	Sikkim	9201	3712	0
26	Tamil Nadu	648360	421967	55899
27	Tripura	2941	62971	1811
28	Uttar Pradesh	2014524	2415154	40469
29	Uttarakhand	75801	98884	21789
30	West Bengal	692256	636422	57653
	GRAND TOTAL	11527890	11668184	2342520

## Drinking water in rural Tamil Nadu

2737.SHRIS. ANBALAGAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any funds were allocated for safe drinking water in rural areas of Tamil Nadu;
- (b) if so, the details thereof during last three financial years;
- (c) the amount actually utilized thereof and the progress made thereon;
- (d) whether it is a fact that many villages of the State are still without safe drinking water; and
- (e) if so, the details thereof and the steps proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) to (c) The funds allocated, utilized and the progress made thereon under the Accelerated Rural Water Supply Programme (ARWSP)/ National Rural Drinking Water Programme (NRDWP) in Tamil Nadu during the last three financial years is as follows:

(Rupees in crore)

Year	Financial	Central Share	Physical (Number of
Allocation	Utilization	Habitations covered)	
2007-08	190.90	190.90	11,145
2008-09	241.82	230.58	13,235
2009-10	320.43	286.89	8,240

185

(d) and (e) As reported by the State, there are 636 quality affected habitations as on 01.04.2010. These habitations are in the districts of Cuddalore, Dindigul, Nagapattinam, Thanjavur and Thoothukudi. 556 of these habitations have water source contaminated with iron while 80 habitations have salinity problems. The State has also reported partial coverage of population in 2103 rural habitations (as on 15.4.2010). The State has been asked to tackle these habitations on priority in 2010-11 itself.

## Rural development scheme in Assam

2738.SHRI KUMAR DEEPAK DAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount allocated to Assam for implementation of Central Schemes for rural development during last three years;
  - (b) the amount actually spent for each of the schemes during each of the last three years;
  - (c) what is the assessment of the achievement of implementation of the scheme;
- (d) whether amount fixed for scheme under rural development in the Assam was fully utilized during last three years;
  - (e) if so, the details of utilization; and
  - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADFJEP JAIN): (a) to (f) The Ministry of Rural Development implements through State Government of Assam, the major schemes namely the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for wage employment, Swarnjayanti Gram Swarojgar Yojana (SGSY) for self-employment, Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity, Indira Awaas Yojana (IAY) for shelter, Integrated Watershed Management Programme (IWMP) for area development, National Rural Drinking Water Programme (NRDWP) for safe drinking water, Total Sanitation Campaign (TSC) for sanitation in rural areas of the country.

The major scheme-wise financial and physical achievements including utilization of funds in the last three years are given in the enclosed Statement-I and II.